

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

51

C.S.P. No. 763/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.11.2017

NAME OF THE PARTIES: M/s. Pratirup Advisory Services Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1*	Kinnat Shri	Admnl	[Signature]

ORDER

CSP No. 763/230-232/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on **06.12.2017**.

Sd/-

V. NALLASENAPATHY  
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)